

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th JULY, 2024, 02:30 P.M.

**CP (CAA)/3/GB/2024
(CA (CAA)/2/GB/2024)**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

| | |
|---------------------|---|
| Name of the Company | Quadrillion Finance Pvt. Ltd. 2. Intergalactory Foundry Pvt. Ltd. (Transferor Companies) And Garagepreneurs Internet Pvt. Ltd. 2. RGVN (North East) Microfinance Ltd. 3. North East Small Finance Bank Ltd. (Transferee Companies) |
| Under Section | U/s 230-232 of Companies Act, 2013 |

For Petitioner (s) : Mr. Arun Kathpalia, Sr.Adv.
: Mr. B. Debnath, CS
: Mr. A. Sandilya, Adv.
: Mr. N. Jain, Adv.
: Ms. Samrudhi Chothani
: Ms. Vatsala Kumar, Adv.
: Ms, Aniruddha Banerji, Adv.

For RD : Mr. K. Arvind, AD, NER.

ORDER

Heard the submissions made by Ld. Senior Counsel Mr. A. Kathpalia representing the petitioner companies. Asst. Director Mr. K. Arvind is present on behalf of the Regional Director, NER. States that they have already filed their report on 08.07.2024, and their only observation is to the extent that public notice is required to be issued in an English newspaper and vernacular newspaper having wide circulation in the area where the registered office of the petitioner companies are situated. It is brought to notice that earlier the registered office of Petitioners 1, 2 and 3 was at Bangalore in the state of Karnataka and subsequently shifted to Guwahati in the state of Assam. Ld. Sr. Counsel confirms that considering the said scenario they have already

issued notice as submitted before this Bench earlier, in a vernacular newspaper in “Kannada Prabha” and also English newspaper “Deccan Herald” in respect of the state of Karnataka and also issued in the “Assam Tribune and Dainik Assam” in respect of the state of Assam. The observations of Regional Director has already been satisfied and there is no requirement for them to file a reply affidavit in this context. Matter heard in detail.

List for further consideration and disposal on **26.07.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)